

GOVERNMENT OF INDIA
 CENTRAL BOARD OF DIRECT TAXES
NEW DELHI DATED THE 30th April, 1977.

NOTIFICATION
 (INCOME TAX)

NO. 1755 (F.NO.187/3/77-IT(I)): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Notification No.1413 (F.NO.191/23/76-IT(AI)) dated 29th July, 1976 as amended from time to time.

2. Existing entries under columns 1,2 and 3 shall be substituted by the following entries:-

COMMISSIONER OF INCOME TAX	HEADQUARTERS	JURISDICTION
1	2	3
LUCKNOW	LUCKNOW	1. Estate Duty-cum-Income-tax Circle, Lucknow. 2. Special Circle, Lucknow. 3. Salary Circle, Lucknow. 4. Circle-I, Lucknow. 5. Circle-II, Lucknow. 6. Almona. 7. Budan. 8. Bareilly. 9. Barabanki. 10. Moradabad. 11. Chandausi. 12. Nainital. 13. Halwani. 14. Kashipur. 15. Najibabad. 16. Harid. 17. Luckhimpur Shoni. 18. Pilibhit.

- 1. Mr. ...
- 2. Mr. ...
- 3. Mr. ...
- 4. Mr. ...
- 5. Mr. ...

2. The ...

Sd.

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Pravara

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